

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TESA/No. 232 / (MAH) / 2017

CORAM:

Present:

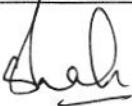
**SHRI B.S.V. PRAKASH KUMAR
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON ~~22/07/2017~~

NAME OF THE PARTIES: M/s. The Greater Bombay Co-operative Bank Pvt. Ltd.
V/S Dinkar Exima Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ of the Companies Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
601.	Shikha Shah	Advocate Petitioner	

Order

CP No. 232/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 30.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)